

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. CP/59(MB)2011

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

NAME OF THE PARTIES:- Rajesh H Kotadia and others
V/s
Dimple Drums and Barrels Pvt Ltd and others

Section: 397-398 of Companies Act, 2013

ORDER

CP 59 (MB) 2011

For the Petitioner : Present but did not mark his appearance

For the Respondent Nos. : Adv. Nandini S Modi
1 to 4, 6 to 10 and 13 (VC)

List this matter on **07.10.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)